

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 1, 2 and 4 of 2013

Dated : 13th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

O.P. No. 1 of 2013

**Indian Wind Energy Association ... Petitioner(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri,
Mr. Ruth Elvin**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Pradeep Misra with
Mr. Shashank Pandit for R-6
Ms. Suparna Srivastava for R-7
Mr. S.R. Pandey for R-7
Mr. Pratik Dhar for WBERC
Mr. Ruwik Panda for OERC,
Mr. C.K. Rai for R- 5,12, 15, 23 & 26
Mr. Anand K. Ganesan for KERC/PSERC.
Mr. Heshu Kayina for R-3
Mr. K.V. Mohan for APERC
Ms. Renu Gupta for Intervenor
Mr. Satyajit Sarna for Intervenor**

O.P. No. 2 of 2013

**Wind Independent Power Producers Assn.& Ors. ... Petitioner(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Vishal Gupta

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Pradeep Misra with
Mr. Shashank Pandit for R-6
Ms. Suparna Srivastava for R-7
Mr. S.R. Pandey for R-7
Mr. Ruwik Panda for OERC,**

Mr. C.K. Rai for JERC, RERC,
MPERC, CSERC
Mr. Anand K. Ganesan for KERC/PSERC.
Mr. Heshu Kayina for R-3
Mr. K.V. Mohan for APERC

O.P. No. 4 of 2013

Himalaya Power Producers Association ... Petitioner(s)
Versus
Andhra Pradesh Electricity Regulatory ... Respondent(s)
Commission & Ors.

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri,
Mr. Ruth Elvin

Counsel for the Respondent(s) : Mr. Pradeep Misra with
Mr. Shashank Pandit for R-6
Mr. Pratik Dhar for WBERC
Mr. Ruwik Panda for OERC,
Mr. C.K. Rai for R- 5,12, 15, 23 & 26
Mr. Anand K. Ganesan for KERC/PSERC.
Mr. Heshu Kayina (R-3)
Mr. K.V. Mohan for APERC
Ms. Suparna Srivastava for R-7
Mr. S.R. Pandey for R-7
Ms. Shivani Rana R-7 & R-15

ORDER

We have heard Mr. Sanjay Sen, Learned Senior Counsel for the Petitioners in OP no. 1 of 2013 and OP no. 4 of 2013. It is noticed that some of the Learned Counsel for the Respondents have filed their respective replies after serving on the other side. The Learned Counsel for the other Respondents are directed to file their respective replies after serving copy on the other side. The IA No. 420 of 2013 in OP no. 1 of 2013 for impleadment is allowed.

Post the matter for hearing on **11.2.2014 at 2.30 p.m.**

(Justice Surendra Kumar)
Technical Member
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(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson